

collaboration approval the foreign collaborator shall be paid a lump-sum of \$ lakh dollars subject to applicable Indian taxes, for technical knowhow, drawings, design, documents, erection and commissioning etc. in three instalments. Plants for manufacture of snack foods, soft drink concentrate manufacturing and fruit processing have been erected and commissioned. The Company has informed that the substantial technical knowhow has been transferred to the Indian Project in snack food, concentrate manufacturing and food processing. In addition, to the above, transfer of technology has been effected in the area of applied agricultural research.

Refusal of Pepsi to submit production figures of soft drink

697. SHRI RAM NARESH YADAV:
SHRI DIPEN GHOSH:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government's attention has been drawn to the news report which appeared in the Financial Express dated 12th June, 1991, captioned 'Pepsi puts a lot of fizz in protest';

(b) whether it is a fact that Pepsi has refused to submit monthly production figures of its soft drink concentrate plant to Government; and

(c) if so, in what manner Government would monitor the soft drink concentrate production of Pepsi on a monthly basis, without monthly production figures available from Pepsi Foods?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO):

(a) Yes, Sir.

(b) and (c) M/s. Pepsi Foods Private Limited requested the Government to let them know the format and the provision of Industries (Development & Regulations) Act, where under the company is required to furnish monthly production returns. The company has since been advised about the format and the provisions under which it is required to submit monthly production

returns. Monitoring of production on monthly basis will be done on the basis of monthly production returns.

TV and A.I.R. stations at Bhawanipatna in Orissa

698. SHRI BASANT KUMAR DAS:
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) by when the 10 K.W. Television centre and an A.I.R. station at Bhawanipatna in the State of Orissa were scheduled to be commissioned;

(b) the reasons for delay; and

(c) by when they would be commissioned?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) The High Power (10 KW) TV transmitter and a new Radio Station with 200 KW MW Transmitter at Bhawanipatna were originally scheduled to be commissioned during 1989-90 and 1990-91 respectively.

(b) and (c) As far as the TV transmitter is concerned the delay in completion of the tower works was due to non-availability of adequate Power Supply and Water Supply at the site, remoteness of the site and agitations in the area. Construction of the tower has since been completed and the TV transmitter at Bhawanipatna is envisaged to be commissioned during the current year.

As far as All India Radio is concerned the time taken in shifting of a 33 KV feeder line passing through the A.I.R. land by Orissa State Electricity Board delayed the construction of the All India Radio building. However, the technical areas for both the studio and transmitter have now been made ready and installation work has been taken up. The Radio Station at Bhawanipatna is envisaged to be technically ready in 1992.

699. [Transferred to 2nd August, 1991.]